

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 606(ND) 2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018

NAME OF THE COMPANY: BMM Ispat Ltd. Vs. Blue Stampings &
Forgings Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Kumar Mihir, Advocate for the Petitioner

Mr. Abhishek Pareek, Mr. Abhishek Nagar and Mr.
Jitender Singh, Advocates for the Respondent.


ORDER

Ld. Counsel for the Respondent submits that he has filed the reply.
However, neither this Bench nor the Ld. Counsel for the Petitioner have
received the reply as yet.

Renotify this case for final arguments on 31st January, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)